

20

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : _____

PETITION NUMBER : CP/726/IB/2017

NAME OF THE PETITIONER(S) : JDSU DEUTSHLAND GMBH

NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATION LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1) G.V.MOHAN kumar
ANAND
DINESH kumar
Counsel for Petitioner 

2) RAHUL JAIN
Counsel for Respondent - 

Shri G V Mohan Kumar, counsel for petitioner present. Shri Rahul Jain representing the respondent present and prayed time for filing vakalat and counter. Time is enlarged at request. Put up on 24.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc